

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: DATED THE S. 8. 2

N O T I F I C A T I O N  
(INCOME-TAX)

5383  
NO. (F.No.197/4/81-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Sanatan Dharam Sabha Lakshmi Narain Temple Trust, New Delhi" for the purpose of the said section for the period covered by the assessment years 1982-83 and 1983-84.

( V.B.SRINIVASAN )  
DIRECTOR, GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Trustee, Shri Sanatan Dharam Sabha Lakshmi Narain Temple Trust, Mandir Marg, New Delhi.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi, with ref. to his letter No.D.O.No.CIT/D-VI/TE(134)/74/2433, dated 18.11.1981.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.U.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kertha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

*Atma Ram*  
( ATMA RAM )  
SECTION OFFICER  
I.T.(AI) SECTION

भारत के राजमन्त्र के भाग ।। खण्ड ३(ग) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय

(राजस्व विभाग)

नई दिल्ली, दिनांक 3. 8. 83

आधिसूचना

(आयकर )

गो ५३८३ (प्र०स० १९७/४/८। आ०क०नि०१) : जायकर अधिनियम १९६१ (१९६१ का ५३) की धारा १० की उपधारा २३(ग) के खण्ड (V) द्वारा प्रदल्ल शक्तियों का प्रयोग करते हुए वैद्युत सरकार स्वतंद्रवाहा " श्री सनातन द्वारे सभा संसदी नामक ट्रेसल इक, नई दिल्ली ११ की उक्त धारा के प्रयोजनार्थ का निर्वाचण वर्ष १९८२-८३ तथा १९८३-८४ के अंतर्गत जाने वाली अवधि के लिए अधिसूचित करता है ।

की. की. श्रीमिकाशन

(वी०बी० श्रीनिवासन )

निदेशक, भारत सरकार

संवाद मू.

प्रबन्धक,

भारत सरकार प्रेस,

ट्रिंग एड, मायोपुरी औद्योगिक इलाज

(राजोरी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि, लिखी पाठ के अनुसार प्रेषित